

OBSERVATION REPORT OF AMBEDKAR NAGAR

BACKGROUND OF DISTRICT

Ambedkar Nagar district is a district in the Faizabad division of Uttar Pradesh. This district was created on September 29, 1995 Akbarpur is a city and a municipal board in Ambedkar Nagar. It is the administrative headquarters of Ambedkar Nagar District. Akbarpur is also the birth place of Ram Manohar Lohia (1910-1967) who was a renowned Indian freedom fighter and a socialist political leader.

GEOGRAPHY

The total area of the district is 2520 km². According to the 2011 census Ambedkar Nagar district has a population of 2,398,709. The district has a population density of 1,021 inhabitants per square kilometre (2,640 /sq mi). Its population growth rate over the decade 2001-2011 was 18.35%. Ambedkar Nagar has a sex ratio of 976 females for every 1000 males, and a literacy rate of 74.37%.

OBSERVATION OF TEAM MEMBERS

MODALITY ADOPTED BY TEAM

Team members visited some villages, schools, hospitals for getting the information of the actual implementation of the different flagship public welfare programmes. At least two samples from one unit were randomly selected from district. Sample selection was based on the distance from the district head quarter. One unit selected to nearest district headquarter and other remote area's unit from district headquarters and a comparative study of same unit analyzed on its findings.

1. VISIT OF VILLAGE FATTEHPUR, BLOCK TANDA, TAHSIL TANDA, DISTRICT AMBEDKAR NAGAR

NHRC Team comprising team members associated by CDO Ambedkar Nagar, SDM Tanda, Block Development Officer, Tanda and CO, Tanda visited the village Fattehpur for getting information of the actual implementation of the different government flagship public welfare programmes. It was also direct interaction with the villagers and village Pradhan and village Secretary. The present village made distance near about to 18 Km from District Headquarter. It is situated on the bank river of Saryu. CDO Ambedkar Nagar provided detail information about the village condition. A well prepared information booklet enclosed-----.



NHRC Team interacted with Fattehpur villagers in village Panchayat

NHRC Team with SDM Tanda, Mr Kumar Prashant (IAS) CDO Ambedkar Nagar in village Panchayat

Village Pradhan Ms. Ishrawati Devi informed the Team members and other District Officers about the development work which were done by her. She said that she elected in 2010 through Common State Panchayat Election from this village on female reserve seat. In her village, there are three Majras. Total population of the village is 1984. Total SC family numbers are 1025. Other information provided as follows-

LOHIYA GRAM SAMRAGYA YOJNA

- This scheme was launched by the State Government for the integrated development of the village.
- Selected village will take a priority basis in all developments work like housing, sanitation, health, road, water, and all other programmes which are made for upliftment of the living condition of village community.
- Lohiya Awas Yojan launched by the state government for those villages which were selected in Lohiya Gram Yojan
- Lohiya Awas: The state grants Rs. 140000/- for the construction of house with kitchen and toilet in the area of 21.11 sq. yards.
- According to the villagers the present village is not selected Lohiya Gram or any other notified village in 2013-14.
- This is replacing the Indira Awas Yojna.

RIGHT TO FOOD

The right to food, and its variations, is a human right protecting the right for people to feed themselves indignity, implying that sufficient food is available, that people have the means to access it, and that it adequately meets the individual's dietary needs. The right to food protects right of all human beings to be free from hunger, food insecurity and malnutrition. In this reference Government of India started several flagship programmes for poor. Team members observed the food condition in the present village and find that-

- Total number of BPL family in this village 128 and total number of Antyodaya Family 77.
- According to the Gram Pradhan, villagers are getting the ration timely.
- APL Card holders are 212 in the village.
- The BPL family spends only Rs.195 for 35 kg ration (25 kg Rice and 10 kg Wheat).
- Anyodaya Family spends only Rs.95 for same ration.
- In this village there is one license shop (under PDS) run by Mr. Asha Ram and it opens daily except holidays.
- The villagers also complain against the 'Kotedar' (who runs Ration Shop under PDS), who was taking more money than fixed price in ration distribution (i.e. BPL= Rs.210 & Antyodaya= Rs.105). The team immediately brought this matter and also complained against him to district administration and the matter was being solved immediately.

MID-DAY-MEAL-SCHEME

The Mid Day Meal is the world's largest school feeding programme reaching out to about 12 crore children in over 12.65 lakh schools/EGS centres across the country. Mid Day Meal in schools has had a long history in India. In 1925, a Mid Day Meal Programme was introduced for disadvantaged children in Madras Municipal Corporation. By the mid 1980s three States viz. Gujarat, Kerala and Tamil Nadu and the UT of Pondicherry had universalized a cooked Mid Day Meal Programme with their own resources for children studying at the primary stage. By 1990-91 the number of States implementing the mid day meal programme with their own resources on a universal or a large scale had increased to twelve states. The basic aim of this scheme is to reduce the dropout rate in the school.

Mr Ram Naresh, Principal of the School given the information about Mid-day-meal scheme.

- There is one primary school and one Junior High School in the village Panchayat.

- One school was observed by the committee that the mid day meal was continuing in the school premises.
- The menu was seen displayed on the school wall and timely distributed to the children.
- Three food cooks were appointed for cooking the food for the children.
- They are getting Rs.1000 per month as honorarium. Children bring their own plates for eating the meal.

ICDS SCHEME

ICDS Scheme Launched on 2nd October 1975, today, ICDS Scheme represents one of the world's largest and most unique programmes for early childhood development. ICDS is the foremost symbol of India's commitment to her children – India's response to the challenge of providing pre-school education on one hand and breaking the vicious cycle of malnutrition, morbidity, reduced learning capacity and mortality, on the other.

- The information was received by the village Pradhan about the Integrated Child Development Scheme.
- Ms. Suresha and Ms Sarojni, Anganwadi were working in the village. They were getting Rs.3500/m as consolidated salary.
- According to them total 122 children were enrolled and only 33 come for taking their Panjeeris.
- The adolescent girls given the iron pills regularly and also provided the counseling by the Anganwadi workers.
- It was observed by the team that Anganwadi Kendra was on rented and all the equipments were provided to them by the government.

RIGHT TO EDUCATION

School Principal Mr. Ram Naresh has given the details about the school infrastructure and staffs. According to him there are eleven class rooms and one staff room built in the school.

- Total number of teachers was five and all teachers were permanent.
- Two separate toilets were built for boys and girls children.
- Principal's qualification was B.A.
- Total 122 children were enrolled in the school but there attendance was always 100.
- Teaching method was Hindi in medium.
- Books and dresses were distributed timely without delay.

- The school covers the area of near about one km.
- Scholarship was also distributed to all the eligible students.
- The school administration was timely getting development money for the school maintenance.
- Teacher and students taught ratio of the government was 1:30 and the situation was satisfactory in this school.

Kashturba Awasiay Balika Vidyalaya

Team members with district officials also visited under constructed building of Kashturba Awasiay Balika Vidyalaya and interacted with the students and school management.

- More than hundred girl students were enrolled.
- Living conditions was no good in this school.
- Security, no basic health facility was provided to the girl children.
- Sexual harassment committee was also not framed in this school.



Under constructed Awasiya Vidyalaya visited by the NHRC Team members with BDO Tanda
Team members discussing district official about the under constructed school

COSTODIAL JUSTICE

According to the Gram Pradhan there was no such case in this village.

RIGHT TO HEALTH

The related information has been received from Ms. Madhubala Singh, ANM, of the village. The village was situated 8 km away from Ambedkar Nagar Medical College, so all the villagers are getting the basic health facility from Medical College.

- It was observed by the team that ANM and Asha workers are appointed in this village as per the sanction post and working very well.

RIGHTS OF SCHEDULED CASTE AND SCHEDULED TRIBE

According to the village administration there were no case of atrocities against Scheduled Caste and Scheduled Tribe.

PROTECTION OF COMMUNITY ASSETS

Community assets are land and buildings owned or managed by community organizations. These assets cover a wide spectrum and include town halls, community centers, sports facilities, affordable housing and libraries.

- According to the Gram Pradhan, one pond was protected by the village community.
- No community hall, no village Panchayat hall was built in the village.
- 13 India mark hand pump were fitted by the village administration for village community for safe drinking water.

RIGHTS OF LIFE, LIVING CONDITION AND NATURE OF RESPONSIBILITY OF GOVT. AND PANCHAYAT

The observation was based on social security programmes. Actually, the village is not selected in any specific notified village in 203-14 yet, the village Pradhan done the work under different flagship sponsored programmes of state and central government. Total 36 toilets were constructed in the village under the Bharat Nirmal Abhiyan. The Indira Awas was provided for house construction in BPL family. According to the Village secretary Mr. Ghanshyam Verma, Indira Awas Yojna was continuing in this village. Total house constructed in this scheme was 20. Total house construction money was transferred in the beneficiary's bank account in two installments. Total beneficiaries of Mahamaya Awas Yojna were 42. Mahamaya Awas Yojna was started in 2008 in U.P. for poor family and colony system house building were allotted to the eligible family.

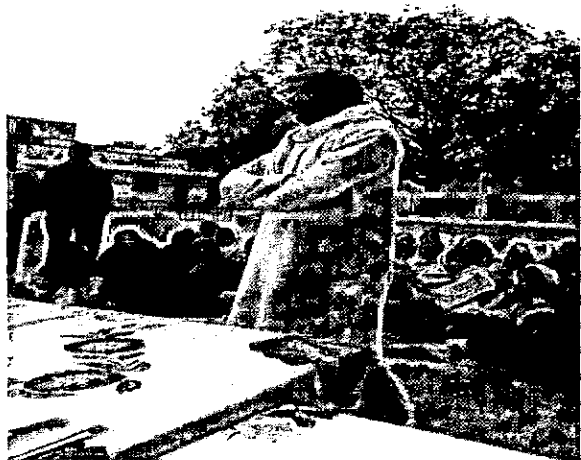
- Total 13 Old age pensioners were receiving the pensions timely and 8 forms submitted for approval.
- Widow pensioners were 14 and 6 forms submitted for approval.
- Disabled pensioners were enrolled 5 and no case of disabled pension was pending.

- Total beneficiary of Rani Lakshmi Bai Pension Scheme was 6.
- It was observed by the team members that there were many cases related to irregularity of old age pension, widow pension.

MNREGA

It was observed by the team and also informed by the Gram Pradhan that MNREGA scheme implemented and lot of work had been done in this village by MNREGA workers.

- According to the Gram Pradhan the total MNREGA job card holders was 200 in the village. There were only 93 job card holders before his elected tenure. But she has increased the additional one hundred card holders.
- The MNREGA workers were diploid in the manual work like construction of buildings, *pakki naali nirman karya*, *mitti patai*, *talab ki khudai awam Kharanja karya* etc.
- total 1.4520 Lakh Rupees spend in the MNREGA work. MNREGA workers wage was 142 Rs/day and semi-skilled (Mistri or Mason) wage was 181 Rs/day.
- The payment of the workers direct into their account on half of the Month.
- Rojgar sevek was also appointed in the village for the motivation of the workers. The name of the Rojgar Sevek was Ms Suman Devi.
- So many other problems were also raised by the villagers related to their discrimination in work under MNREGA, ration and pension etc.
- This was asked from the district officials about the non-payment/irregularities of paying the various payments under the flagship programmes. This was informed by the officials that this happens due to lack of budget or receiving budget very lately.



The Villagers: (stand) Cases of old age pension

OTHER DEVELOPMENTAL WORK BY GRAM PRADHAN

The developments, whichever done by the Gram Pradhan, was informed team in details.

- The present village was totally electrified. Total four transformers were established for regular supply of electricity for all Majras by the NTPC.
- Some 800 mtr link road had built.
- 17 Hand pumps were bored in the village for the safe drinking water.
- Total seven free tubal bore has been done in the village for agricultural work.

2. VISIT OF VILLAGE AMEDA, TAHSIL AND BLOCK TANDA, DISTRICT AMBEDKAR NAGAR

Team comprising team members and Chief Development Officer (CDO), Ambedkar Nagar, Sub-Divisional Magistrate (SDM), Tanda, Block Development Officer(BDO) of Tanda, Medical Officer, CHC, Tanda, Child Development Project officer (CDPO), Tanda and Circle Officer, Tanda visited the village Ameda for getting information of the actual implementation of the different government flagship public welfare programmes. It was direct interaction with the villagers of village Ameda including village Pradhan and village Secretary. Ameda village is 16 km far from District head quarter Akbarpur. CDO Ambedkar Nagar provided detail information about the village condition.

Village Pradhan Mr. Bhagwat Prasad Verma and other District Officers informed the NHRC team about the development work which were done by them. Village Pradhan informed that he was elected in 2010 during General Panchayat Election. There are seven Majras in the village with 4000 population and 2453 are the voters. Total SC family number is 582. **A very well prepared booklet was provided to the NHRC team about the development work of village (Annexure ---).** Other relevant information in brief is as follows:-

LOHIYA GRAM SAMRAGYA YOJNA

According to the villagers the present village is selected Lohiya Gram notified village in 2012-13.

- This scheme was launched by the State Government for the integrated development of the village.
- Selected village will take a priority basis in all developments work like housing, sanitation, health, road, water, and all other programmes which are made for upliftment of the living condition of village community.

- Lohiya Awas: The state grants Rs. 140000/- for the construction of house with kitchen and toilet in the area of 21.11 sq. yards.

RIGHT TO FOOD

The right to food, and its variations, is a human right protecting the right for people to feed themselves indignity, implying that sufficient food is available, that people have the means to access it, and that it adequately meets the individual's dietary needs. The right to food protects right of all human beings to be free from hunger, food insecurity and malnutrition. In this reference Government of India started several flagship programmes for poor. Team members observed the food condition in the present village and information received by the village administration as follows-

- Total number of BPL family in this village 249 and total number of Antyodaya Family 127.
- Total number of APL card holder is 270.
- According to the Gram Pradhan, villagers are getting the ration timely.
- The BPL family spends only 95 rupees for 35 kg ration (25 kg Rice and 10 kg Wheat).
- Anyodaya Family spends only 195 rupees for same ration.
- In his village there are two license PDS shop run by Mr. Om Prakash Verma and Mr. Shivsagar Verma respectively. They are opening all the day in a month except holyday.

MID-DAY-MEAL-SCHEME

There are two primary schools in the village Panchayat. One school was observed by the team that the mid day meal was continuing in the school premises.

- The menu was displayed on the school wall and timely distributed to the children.
- Mr. Rajesh Kumar Tiwari, Principal of the School given the information about these things.
- Three raso (food cook) were appointed for cooking the food for the children. They are getting 1000 Rs per month honorarium.
- The plates were carried by the children for eating food.

ICDS SCHEME

The information was received by the village Pradhan about the Integrated Child Development Scheme.

- There are three 'Anganwadis workers' and three 'Anganwadis Sahaikas' appointed in the village.

- There are three different 'Anganwadi Kendra' established in the village for accessible of community.
- According to them all the enrolled children come to the contact regularly.
- The adolescent girls were continuing giving the iron pill and also counseling by the Anganwadi.

RIGHT TO EDUCATION

School Principal Mr. Tiwari has given the details about the school infrastructure and staffs.

- According to her there are five teaching room and one staff room built in the school.
- Total number of teachers was five. In which only three permanent teachers appointed and two were Siksha Mitra (supporting teaching staff on the consolidated salary 3500/m).
- Two separate toilets were built for boys and girls children.
- Principal's qualification was M.A, LLB, B Ed.
- Total 84 children were enrolled in the school and their attendance was satisfactory.
- Total SC children were 19 girls and 14 boys, OBC 13 boys and 25 girls' children (minority b=4, g=5) and others come from the general category.
- Teaching method was Hindi medium.
- Books and dress were distributed timely without the delay.
- The school covered near about to 500 m. surrounding areas.
- Scholarship was also distributed to all the eligible students.
- The school administration was timely getting development money for the school maintenance.
- Teacher and students taught ratio of the government is 1:30.



Ameda visited by the Committee Members and District Officers of Ambedkar Nagar

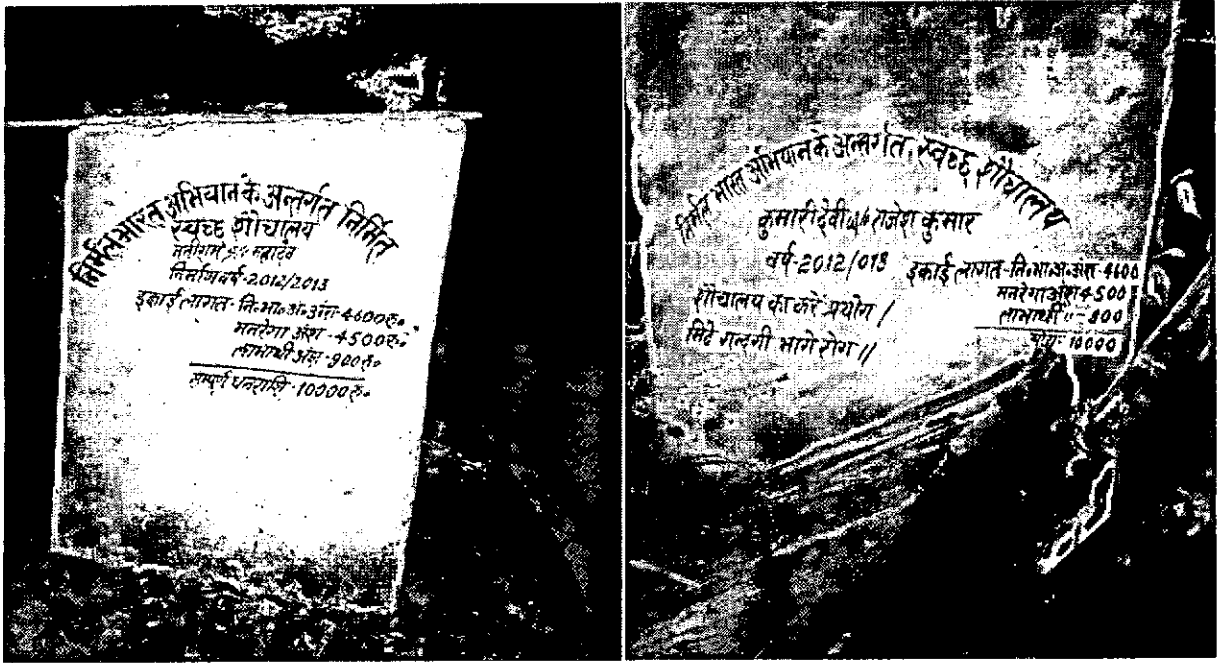
COSTODIAL JUSTICE

According to the Gram Pradhan there was no case of custodial justice in this village.

RIGHT TO HEALTH

As the village was 16 km away from district headquarter so all the villager were getting the basic health facility from Mahamaya Medical College, Ambedkar Nagar. It was near about 2 km from the village.

- ANM and Asha workers were appointed in this village and working very well.



Constructed Toilets



Constructed toilets

RIGHTS OF SCHEDULED CASTE AND SCHEDULED TRIBE

According to the village administration there were no case of atrocities against Scheduled Caste and Scheduled Tribe.

- Eligible family members were receiving all the benefit from the village administration. Scholarship distribution was regular for community students.

PROTECTION OF COMMUNITY ASSETS

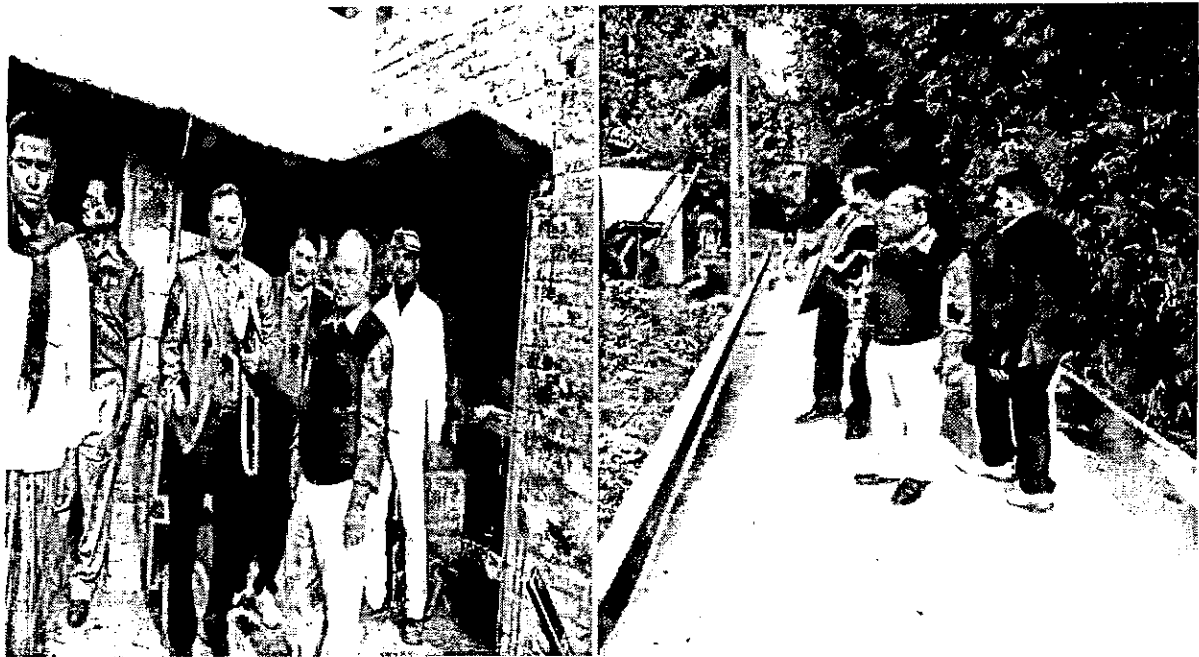
- According to the Gram Pradhan, three ponds were protected by the village community.
- These are not allotted to anybody for pisciculture. No community hall, no village panchayat hall was built in the village.
- 35 India mark hand pump were fitted by the village administration for village community for safe drinking water.
- Total free boring was very high in this village and it was reported 10.

RIGHTS OF LIFE, LIVING CONDITION AND NATURE OF RESPONSIBILITY OF GOVT. AND PANCHAYAT

- Actually, the village is selected in Lohiya Yojna in 203-14 so the Lohiya AwasYojna was provided for house construction in BPL family.
- According to the Village secretary Mr.Vimal Kumar Verma, total 50 members selected for Indira Awas Yojna from village and lump-sum house construction has been completed.
- LohiyaAwasYojana is an additional house building programme of Uttar Pradesh Government to selected Lohiya Village. House construction complete with the kitchen, toilet and one well furnished double bed room.
- Total 1,40,0000 Rs given to built a home. It is integrated scheme.
- Total area covered 21.1 sqm in a single home. Indira AwasYojna was continuing in this village. Total house constructed in this scheme was seven.
- Total house construction money was transferred in the beneficiary's bank account in two installments. According to the villagers, street solar lights were working very well



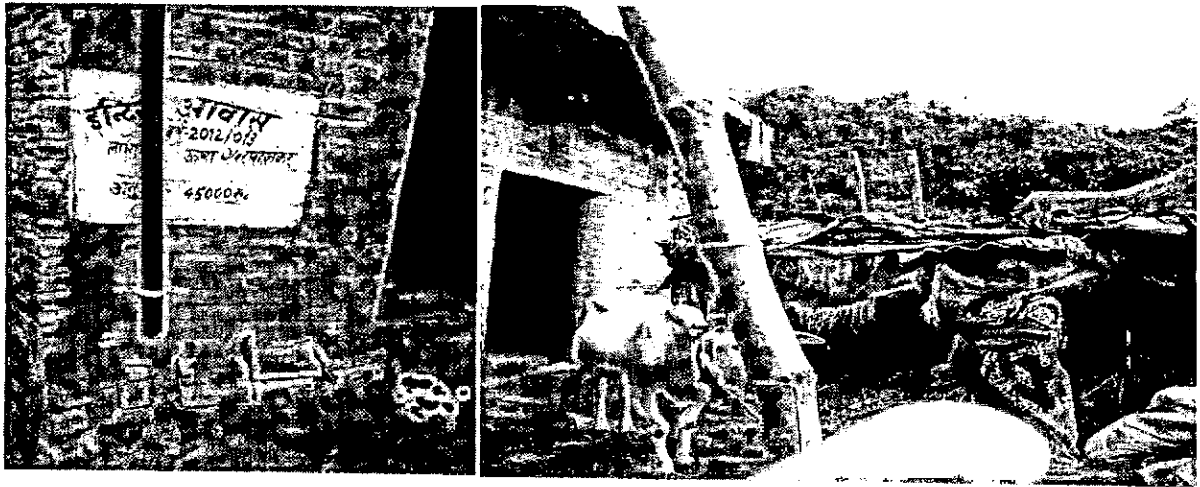
Lohiya Awas visited by Committee Members with CDO Ambedkar Nagar, CO Tanda, BDO Tanda Block



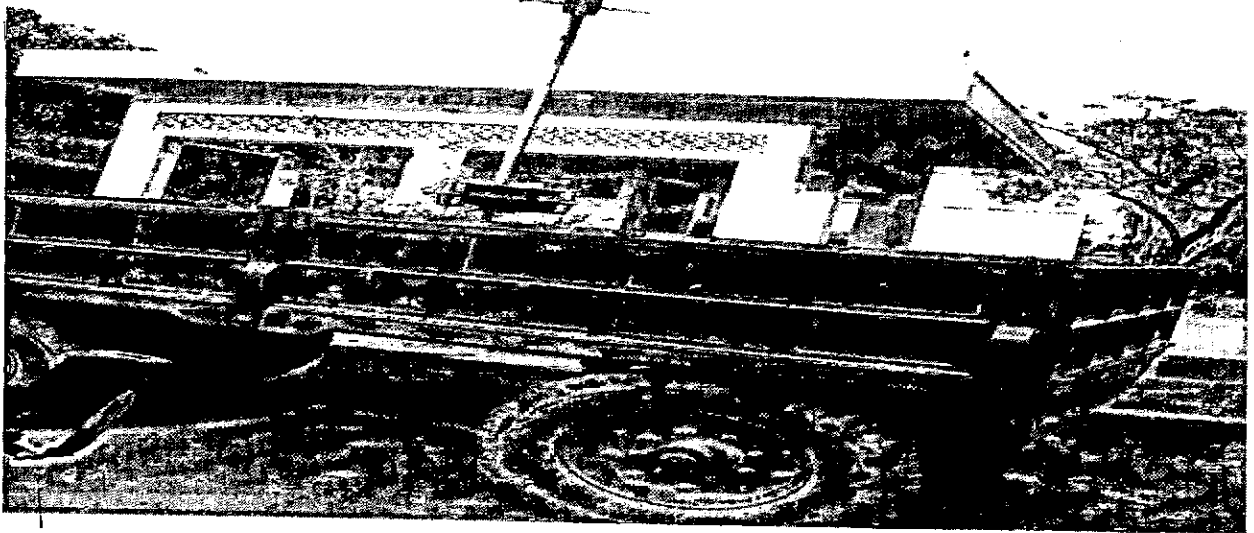
CC ROAD IN VILLAGE



Beneficiary of Indira Awas



Indira Awas constructed in 2012-13 (above), solar lights in village (below)



MNREGA

- According to the Gram Pradhan the total MNREGA job card holders was 300 in the village.
- There were very few job card holders before his elected tenure. But he has increased MNREGA job card holders and working conditions.
- MNREGA workers wage was 142 Rs/day and semi-skilled (Mistri or Mason) wage was 181 Rs/day.
- The payment of the workers direct into their account on half of the Month.
- RojgarSevek was also appointed in the village for the motivation of the workers. Total expenditure was 1,02,240 in 2012-13 year. Report copy annexure--- page 35.



MNREGA worker interacted with Team Members and District officers in village Ameda

OTHER DEVELOPMENTS WORK BY GRAM PRADHAN

The developments, whichever done by the Gram Pradhan, was informed to the team members in details.

OBSERVATION BY TEAM MEMBERS

- It was observed by the Team members that in this village, the work related to CC road, brick road, link road, street solar lights, sanitations work, community hall, CHC, Anganwadi Kendra, toilets, Pakka House and other developmental work were visibel. **(Please see detail in booklet)**
- The present village was electrified.
- Near about 1 km concrete rout has built
- Large number of hand pumps was bored in the village for the safe drinking water.